## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 251/15	TP 199/16	Hearing	621A	BMM Ispat Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

S. RANSA RATAN G8453 71887

ORDER

Proxy counsel for petitioner is present. He requested time. As requested list it on 22/9/2017 for hearing finally and no further adjournment will be given.

List it on 22.9.2017.

MEMBER(J)

MEMBER(T)